

(d) The Indian Institute of Tourism and Travel Management (IITTM) had been authorized to conduct the training programmes at its Centres in Gwalior, Delhi and Bhubaneshwar and one in the city of Hyderabad. Besides, the Jamia Millia Islamia University was also authorized to conduct a training programme at its campus in Delhi.

**Funds for Development of Heritage and Eco  
Tourism resort at Majuli**

740. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of TOURISM be pleased to state:

(a) the details of amount released and utilisation made in the Development of Heritage and Eco Tourism Resort at Majuli along with its present status;

(b) whether Government has taken any specific plan to focus tourism potentiality of the North East region at national and international level including those of Majuli Islands;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) Development and promotion of tourism is undertaken primarily by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, however, extends financial assistance to the State Governments/Union Territory Administrations for tourism related projects which are identified in consultation with them under various tourism schemes of the Ministry.

The total amount of central financial assistance sanctioned and released during 2002-03 and utilized for the Development of Heritage and Eco-Tourism Resort at Majuli was Rs. 382.25 lakh. The project is completed and operational.

(b) to (d) Ministry of Tourism has undertaken the following steps to focus tourism potentiality in the North East region:

(i) Releasing television campaign on various TV Channels.

(ii) A separate section on the North Eastern Region included on the promotional website of the Ministry of Tourism [www.incredibleindia.org](http://www.incredibleindia.org).

- (iii) The North Eastern Region has been the theme of the India Pavilion at the South Asian Travel and Tourism Exchange (SATTE) organized annually in New Delhi for the past few years.
- (iv) Publicity material produced and distributed widely through India tourism offices in India and overseas.

#### **Displacement of tribals by infrastructure projects**

741. DR. KANWAR DEEP SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of tribals who may be displaced in the near future due to infrastructure projects already approved by Government, State-wise, including the State of Jharkhand;
- (b) whether Government shall be taking special steps in order to rehabilitate such people;
- (c) if so, the details thereof, including methods through which Government will be resettling and rehabilitating these people if such displacement takes before the new land acquisition, resettlement and rehabilitation law comes into effect; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) to (c) The Government is aware that displacement of tribal population takes place sometimes due to infrastructure projects. In order to address various issues related to land acquisition and rehabilitation and resettlement comprehensively, the Department has formulated a National Rehabilitation and Resettlement Policy, 2007 (NRRP-2007), which has come into force with its publication in the Gazette of India on 31st October, 2007. This has been circulated to various States/UTs for implementation. The provisions of the NRRP-2007 provide for the basic minimum requirements that all projects leading to involuntary displacement must address. The Policy also provides comprehensive rehabilitation and resettlement benefits to the displaced families. The State Governments, Public Sector Undertakings or agencies, and other requiring bodies shall be at liberty to put in place greater benefit levels than those prescribed in the NRRP-2007.